

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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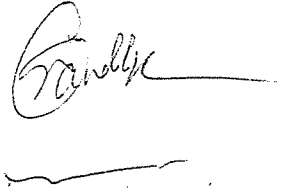
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/18/2017
NAME OF THE PETITIONER(S) : U. MAYILVARTHINI
NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

PRASAD G R2 R3 R4
VAIVYI R2



(1)

[CP/18/2017]

ORDER

The Respondent Counsel present. The Petitioner Counsel is absent. It appears that neither the Petitioner nor the counsel for the Petitioner present on the last date of hearing. While recording the absence of the Petitioner, the Respondent Counsel has stated that this Petitioner was not present not only for the last hearing but also for several other hearings as well.

Looking at the continuous absence of this Petitioner, we believe that this Petitioner has no interest in the proceeding initiated by him, therefore this **Company Petition is hereby dismissed for default** making an observation whatever interim orders pending against the Respondents stand vacated.

sd
(S VIJAYARAGHAVAN)
Member (Technical)

sd
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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